

**IN THE HIGH COURT OF BOMBAY AT GOA.
(LD-VC-CW-330/2020)**

Source It Out KPO Services Pvt.
Ltd. Rep. By its Director, Aditya
Varma

...Petitioner.

Vs

Symbio Energy Limited, thr. its
Directors.

...Respondent.

Ms. A. Barbara, Advocate for the Petitioner.
Shri P. Sawant, Advocate for the respondent.

Coram:- DAMA SESHADRI NAIDU, J.

Date:23rd November, 2020.

P.C.

Petitioner seeks time to amend the pleadings, as learned counsel puts it, to bring on record the later developments.

2. Post the matter on 1.12.2020.

DAMA SESHADRI NAIDU, J.

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